

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 31

IA 1373/2021 IA 1414/2022 IN C.P. (IB)3419/MB/2019

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **02.04.2024**

NAME OF THE PARTIES: **ESSZEE MANUFACTURING PVT LTD V/s SPG
MULTI TRADE PVT LTD**

Section 9, 66(1) and 60(5) of the Insolvency and Bankruptcy Code, 2016

ORDER

Adv. Abhishek Salian i/b Aditya Nair for Respondent Nos. 1 to 5 in IA No.1373 of 2021 present through VC. Adv Manoj Mishra for the Liquidator is present through VC. Adv. Tikshita Modi, Adv. Jenny Somiya i/b Adv. Akhil Modi & Associates, for Respondent No. 15 present through VC. Modilal Pamecha - Liquidator present through VC.

IA 1373/2021 & IA 1414/2022

Ld. Counsel for the Respondent seeks some time on account of demise in the family of the arguing Counsel. List this matter on Board on **22.04.2024**.

Sd/-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Sd/-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh